

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 16.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/525/2018
NAME OF THE PETITIONER(S) : ESSEN AJAY SECURITIES PVT LTD
NAME OF THE RESPONDENT(S) : ROC CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	B. Sarathbabu	For Roc, Chennai	B. Sarathbabu
2.	KM. SETHU	For Petitioner (CHARTERED ACCOUNTANT)	

ORDER

Representative for the Applicant present. Counsel for the ROC present and has filed the report which is placed on record. Counsel for the Applicant is directed to file a copy of the order passed by SEBI on the next date of hearing. Put up on **08.08.2018 at 10.30 A.M.**

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)